

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-II  
SECTION 3, SUB-SECTION (ii) DATED THE 26TH NOVEMBER, 1999

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(Department of Revenue)  
\*\*\*\*\*

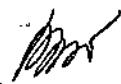
New Delhi, dated the 26th November, 1999

NOTIFICATION

S.O. (E).- In exercise of the powers conferred by sub-section (1) read with clause (b) of the Explanation to section 35AC of the Income-tax Act, 1961 (43 of 1961), the Central Government on the recommendations of the National Committee hereby enhance the cost for meeting running expenses to the tune of Rs.6.00 lakhs per annum and amends the notification of Government of India, Ministry of Finance (Department of Revenue) number S.O. 193(E) dated the 14th March, 1996 as follows, namely:-

In the said notification, in the Table against serial number 14 relating to Indian Medical Centre, Madras (Chennai), in column (4) relating to project or scheme and estimated cost thereof, for the words and figures "Rs.150.78 lakhs", the words and figures "Rs.162.78 lakhs" shall be substituted.

This notification shall remain in force for a further period of two years beginning with assessment year 2000-2001.

  
( POMELA B. PRASAD )  
Director(NC)

No. 11138

F.No. NC-93/99

भारत के राजपत्र असाधारण भाग-II, छन्द-३ उपछंडों<sup>१०</sup> में  
दिनांक 26 नवम्बर, 1999 को प्रकाशनार्थ

भारत सरकार  
वित्त मंत्रालय  
राजस्व विभाग

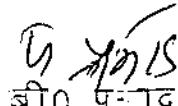
नई दिल्ली, दिनांक 26 नवम्बर, 1999

अधिसूचना

सं० आ० ३०५ आयकर अधिनियम १९६१<sup>११</sup> १९६१ का ४३५ की धारा ३५ के अधीनियम के छन्दों के साथ पठित उपधारा<sup>१२</sup>। इस प्रदल्ल शक्तियों का प्रयोग करते हुए केन्द्रीय सरकार एतद्वारा राष्ट्रीय समिति की सिफारिशों पर ६०० लाख रु० प्रति वर्ष तक के संचालन व्यय को बहन करने की लागत को बढ़ाती है एवं भारत सरकार, वित्त मंत्रालय<sup>१३</sup> राजस्व विभाग<sup>१४</sup> की दिनांक १४ मार्च, १९९६ की अधिसूचना सं० सं० आ० १३५३०५ को इस प्रकार संशोधित करती है:-

उक्त अधिसूचना में इन्डियन मेडिकल सेन्टर, मद्रास<sup>१५</sup> चैन्सी<sup>१६</sup> से संबंधित क्रम सं० १४ के प्रति तालिका में परियोजना अथवा स्कीम और उसकी अनुमानित लागत से संबंधित कालम<sup>१७</sup> में "१५०.७८ लाख रु०" शब्दों और आंकड़ों के स्थान पर "१६२.७८" लाख रु०" इ शब्द और आंकड़े प्रतिस्थापित किए जाएं।

यह अधिसूचना कर निधारिण वर्ष २०००-२००१ के आरम्भ होने के बाले कर निधारिण वर्ष से दो वर्ष की आगे की अधि के लिए लागू रहेगी।

  
पौरोहिता बी० प्र०-१८  
निदेशक राजभाग

लं० ११३८

फा० सं० राजभाग-१३/१११